भौर मेरा मजाक उड़ाया कि इन्होंने भी मुसलमानों के साथ चांद देखा। भौर यह भी उसमें कहा कि स्पीकर के भी दस गुरु हैं यह तो 20 छुट्टियां देंगे... (व्यवधान) ...... इसलिए भाज सुबह मैं वाजपेयी जी भौर द्विवेदी जी भौर दूसरे लोगों से बात करना चाहता था......

श्री सा०मी० बनर्जी (कानपुर) : मुझे कोई एतराज नहीं है कि शिवरात्रि की छुट्टी हो। लेकिन मेरा ख्याल है छोटी-छोटी लड़कियां यह शिवरात्रि का व्रत रखती हैं जिसमें उन्हें शिवजी जैसा वर मिले, तो यह शिवरात्रि की छुट्टी ले कर क्या करेंगे ?

अटल बिहारी वाजपेयी : आपको कुछ पता नहीं है कि क्या होता है ?

श्री सा०मो० बनर्जी : शिवरात्रि के दिन रात को व्रत रखा जाता है...(व्यवधान)...

श्री भोम प्रकाश त्यागी : यह बिलकुल गलत बोल रहे हैं। इनको शिवरात्रि के बारे में क्या पता है ......(व्यवधान) ...

SOME HON. MEMBERS : Let us not sit tomorrow.

AN HON. MEMBER : What about Private Members' resolutions ?

MR. SPEAKER : The resolutions fixed for tomorrow will be taken up on the 20th instant. The House will not be sitting tomorrow. The resolutions will not be cancelled but will be postponed to the 20th instant.

श्री स० मो० बनर्जी : भध्यक्ष महोदय,...

भध्यक्ष महोदय : मिस्टर बनर्जी, भाप बैठिए। जिस दिन कोई भापको सबजेक्ट मिल जाय गरमी वाला उस दिन तो मजमून की शामत भा जाती है भौर जिस दिन कोई न हो तो भाप में ही लगे रहे हैं। डिस्टर्ब न करें भाप।

12-20 hrs.

PAPERS LAID ON THE TABLE

RESOLUTION ON THE REPORT OF CENTRAL WAGE BOARD FOR ROAD TRANSPORT INDUSTRY

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA): I beg to lay on the Table a copy of Government Resolution No. WB-14 (6)/69 dated the 2nd February, 1970 on the report of the Central Wage Board for Road Transport Industry. [*Placed in Library See* No. LT-2705/70]

PAPERS UNDER COMPANIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Film Finance Corporation Limited, Bombay for the year 1968-69.

(2) Annual Report of the Film Finance Corporation Limited, Bombay for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library See* No. LT-2706/70]

EMPLOYEES' PROVIDENT FUNDS (SIXTH AMENDMENT) SCHEME

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S.C. JAMIR) : On behalf of Shri Bhagwat Jha Azad, I beg to lay on the Table a copy of the Employees' Provident Funds (Sixth Amendment) Scheme, 1969 (Hindi and English versions) published in Notification